

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.†*223**

TO BE ANSWERED ON THE 2ND AUGUST, 2016/SHRAVANA 11, 1938 (SAKA)

ILLICIT LIQUOR

†*223. DR. KIRIT P. SOLANKI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether illegal trade in spurious, illicit liquor and drugs has been reported in various parts of the country and if so, the quantum of spurious, illicit liquor and drugs seized and the action taken against the guilty persons during the last three years and the current year, State-wise;

(b) the total number of persons died due to alleged consumption of spurious, illicit liquor and drugs along with the assistance provided by the Government to the family members of the victims during the said period, State-wise;

(c) the number of such cases reported in those States where there is complete prohibition on liquor during the said period; and

(d) the details of advisories issued by the Union Government to the States and Police Authorities to contain such cases?

ANSWER

**MINISTER OF THE MINISTRY OF HOME AFFAIRS
(SHRI RAJNATH SINGH)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*223 FOR 02.08.2016.

(a): 'Public Health' is a State subject under VII Schedule of the Constitution of India. However, National Crime Records Bureau (NCRB) started collection of data on quantum of illicit liquor seized under the Excise Act since 2014 and is enclosed at Annexure-I. The Quantum of narcotic drugs confiscated as compiled by the Narcotics Control Bureau (NCB) during 2013, 2014, 2015 and 2016 (upto June) respectively, state-wise is given in Annexure-II. As per available information, State/UT wise cases reported, cases chargesheeted, cases convicted, persons arrested, persons chargesheeted and persons convicted under the Narcotic Drugs and Psychotropic Substances Act (NDPS), 1985 and the Excise Act, 1944 during 2012-2014 are enclosed at Annexure-III.

(b): A total of 731, 497 & 1699 persons died due to consumption of illicit/spurious liquor during 2012, 2013 and 2014 respectively. Data on persons died due to consumption of spurious/illicit drugs is not maintained separately. Data on assistance provided by the State Governments to the family members of the victims is not maintained centrally.

(c): The number of such cases reported in all the States/UTs including States/UTs where there is complete prohibition on liquor, is at Annexure-III.

(d): Ministry of Home Affairs has issued a comprehensive advisory on Prevention, Registration, Investigation and Prosecution of Crime on 16th July, 2010, which also covers all types of crime. The advisory is available on the website of Ministry of Home Affairs viz www.mha.nic.in.

State/UT wise liquor seized under the Excise Act, 1944 during 2014

SL	State/UT	Liquor Seized (in Liters)			
		Total liquor Seized	Desi or country made	Factory made illegal	Other liquor
		1	1.1	1.2	1.3
1	Andhra Pradesh	2996201.4	308182.0	79181.4	2608838.0
2	Arunachal Pradesh	902.6	766.6	136.0	0.0
3	Assam	500.0	500.0	0.0	0.0
4	Bihar	496444.5	342314.0	99410.5	54720.0
5	Chhattisgarh	84198.2	62524.6	16217.1	5456.5
6	Goa	0.0	0.0	0.0	0.0
7	Gujarat	44682.2	21988.0	22694.2	0.0
8	Haryana	875460.8	475643.2	284581.0	115236.6
9	Himachal Pradesh	259517.6	236126.5	16273.7	7117.7
10	Jammu & Kashmir	21470.3	10733.6	9414.3	1322.5
11	Jharkhand	41888.0	31773.0	8408.0	1707.0
12	Karnataka	776652.0	784180.0	5099514.0	1882958.0
13	Kerala	1634.0	41.7	826.8	765.6
14	Madhya Pradesh	3568073.8	1416641.0	458402.8	1693030.0
15	Maharashtra	0.0	0.0	0.0	0.0
16	Manipur	0.0	0.0	0.0	0.0
17	Meghalaya	272.8	100.0	172.8	0.0
18	Mizoram	0.0	0.0	0.0	0.0
19	Nagaland	18000.0	0.0	18000.0	0.0
20	Odisha	831663.6	705900.0	60999.9	64763.6
21	Punjab	2182685.5	185363.6	1933678.8	63643.1
22	Rajasthan	2712936.4	1719592.0	855260.1	138084.3
23	Sikkim	0.0	0.0	0.0	0.0
24	Tamil Nadu	3939.9	10.0	3929.9	0.0
25	Telangana	97368.8	62008.3	31253.5	4107.0
26	Tripura	5386.0	5386.0	0.0	0.0
27	Uttar Pradesh	3543453.0	1636303.0	1789802.0	117348.0
28	Uttarakhand	9251.0	6209.0	1836.0	1206.0
29	West Bengal	2244408.4	959485.9	389483.0	895439.5
	TOTAL STATE(S)	27806990.9	8971772.0	11179475.8	7655743.2
30	A & N Islands	7320.4	476.3	6018.2	826.0
31	Chandigarh	28641.0	14320.5	11008.5	3312.0
32	D&N Haveli	1150.1	0.0	1150.1	0.0
33	Daman & Diu	300000.0	0.0	300000.0	0.0
34	Delhi UT	160941.0	130769.0	26856.0	3316.0
35	Lakshadweep	0.0	0.0	0.0	0.0
36	Puducherry	155.0	50.0	35.0	70.0
	TOTAL UT(S)	498207.5	145615.8	345067.7	7524.0
	TOTAL (ALL INDIA)	28305198.4	9117387.8	11524543.5	7663267.2

Source: Crime in India

STATE WISE QUANTITY OF VARIOUS DRUGS SEIZED IN 2013

	COCAINE (in kg)	EPHEDRINE (in kg)	GANJA (in kg)	HASHISH (in kg)	HEROIN (in kg)	KETAMINE (in kg)	METHAM PHETAMI NE (in kg)	METHAQUAL ONE(MANDRA X) (in kg)	MORPH INE (in kg)	OPIUM (in kg)	OTHER PSYCHOTROPIC SUBSTANCES (in kg)
ANDAMAN & NICOBAR	0.00	0.00	56.49	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
ANDHRA PRADESH	3.92	90.74	23395.00	140.00	13.93	0.01	0.00	28.00	0.00	0.00	0.00
ARUNACHAL PRADESH	0.00	0.00	151.95	0.00	1.81	0.00	0.00	0.00	0.00	330.66	0.00
ASSAM	0.00	1703.49	4775.51	618.20	1.29	0.00	0.00	0.00	0.00	5.21	1855.36
BIHAR	0.00	0.00	623.10	156.05	0.55	0.00	0.00	0.00	0.00	0.00	0.00
CHANDIGARH	0.30	0.00	18.93	64.24	39.71	0.00	0.00	0.00	0.00	73.51	0.00
CHHATTISGARH	0.00	0.00	1730.31	0.00	7.02	0.00	0.00	0.00	0.00	13.82	0.00
DADAR & NAGAR	0.00	0.00	2.22	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
GOA	0.48	0.00	2.85	32.85	0.67	55.10	0.00	0.17	0.00	0.00	0.01
GUJARAT	0.00	0.00	1499.56	111.40	0.77	0.00	0.00	0.00	0.00	1.60	0.00
HARYANA	0.00	2.60	118.45	323.37	236.04	0.00	0.00	0.00	0.00	113.48	0.00
HIMMACHAL PRADESH	0.07	0.00	1.04	315.29	4.69	0.00	0.00	0.00	0.00	1.78	0.00
JAMMU & KASHMIR	0.00	0.00	452.89	124.29	34.27	0.00	0.00	0.00	0.00	5.09	0.00
JHARKHAND	0.00	0.00	1646.45	0.02	2.39	0.00	0.00	0.00	0.00	17.69	0.00
KARNATAKA	0.04	4.96	1362.62	9.05	4.50	4.82	10.95	0.60	0.00	20.12	0.00
KERALA	0.00	0.00	1027.39	0.59	53.85	0.00	0.00	0.00	0.00	1.25	0.00
MADHAYA PRADESH	0.00	0.00	3751.24	6.05	44.88	0.00	0.00	0.00	0.55	346.32	0.00
MAHARASHTRA	21.24	56.09	5262.48	176.77	49.49	54.94	0.10	1631.04	0.00	34.22	0.20
MANIPUR	0.00	118.60	2300.61	0.00	2.57	0.00	0.00	0.00	0.00	52.37	0.00
MEGHALAYA	0.00	623.44	1343.72	0.00	2.35	0.00	0.00	0.00	0.00	0.00	14316.00
MIZORAM	0.00	525.20	331.60	0.00	0.90	0.00	0.18	0.00	0.00	0.70	0.00
NAGALAND	0.00	0.00	1713.00	0.00	14.85	0.00	0.00	0.00	0.00	10.00	0.00
NEW DELHI	20.37	3257.18	13147.51	141.12	64.90	1226.75	0.36	1446.07	0.00	70.68	0.00
ORISSA	0.00	0.00	1505.90	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
PONDICHERRY	0.00	0.00	0.05	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
PUNJAB	0.00	9.28	737.03	177.10	737.34	0.00	0.00	0.00	0.00	964.22	0.00
RAJASTHAN	0.00	0.00	1214.87	0.00	0.80	0.00	0.00	11.10	0.00	199.09	0.00
SIKKIM	0.00	0.00	0.66	0.00	0.02	0.00	0.00	0.00	0.00	0.00	0.00
TAMIL NADU	0.00	20.90	0.00	0.00	0.00	11.40	5.77	65.49	0.00	5.50	0.00
TRIPURA	0.00	0.00	1065.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
UTTAR PRADESH	0.35	0.00	10394.32	1036.92	68.61	0.00	0.00	0.00	6.76	60.64	208.42
UTTARANCHAL	0.00	0.00	304.09	290.90	1.61	0.00	0.00	0.00	0.00	0.21	0.55
WEST BENGAL	0.00	242.11	11854.90	682.68	60.21	0.00	0.00	22.55	0.00	5.01	2.00
Total	46.77	6,654.59	91,791.73	4,406.87	1,449.98	1,353.02	17.36	3,205.01	7.31	2,333.15	16,382.54

STATE WISE QUANTITY OF VARIOUS DRUGS SEIZED IN 2014

	COCAINE (in kg)	EPHEDRINE (in kg)	GANJA (in kg)	HASHISH(in kg)	HEROIN(in kg)	METHAMPHETAMINE (in kg)	METHAQUALONE(MANDRAX)(in kg)	OPIUM(in kg)	PHENSIDYL (no. of bottles)	PSEUDOEPHEDRINE(in kg)
ANDAMAN & NICOBAR	0	0	68.73	0.45	0	0	0	0	0	0
ANDHRA PRADESH	0	69	7884	0	0	0	0.02	0	0	0
ARUNACHAL PRADESH	0	0	347.28	0	1.06	0	0	31.27	0	0
ASSAM	0	0	8613.98	0	14.55	0	0	9.49	75800	0
BIHAR	0	0	332.98	0	0	0	0	0	0	0
CHANDIGARH	0.05	0	29.17	30.92	40.6	0	0	39.43	0	0
CHHATTISGARH	0	0	1524.57	0	0.89	0	0	0.07	0	0
DADAR & NAGAR	0	0	0	0	0	0	0	0	0	0
GOA	0.06	0	23.62	5.94	0.06	0	0.11	0.04	0	0
GUJARAT	2.28	4.68	453.94	89.38	2.88	0	0	0	0	0
HARYANA	0	0	1032.87	87.42	4.35	0	0	42.54	0	0
HIMMACHAL PRADESH	0.08	0	0	377.37	0.79	0	0	8.02	0	0
JAMMU & KASHMIR	0	0	122.86	226.66	130.73	0	0	0	0	0
JHARKHAND	0	0	452.71	0	0.69	0	0	3.52	0	0
KARNATAKA	1.47	0	2120.36	2.96	3.21	0	0	0.93	0	0
KERALA	0	0	1027.2	9.66	7.62	0	0	0.04	0	0
MADHYA PRADESH	0	88.75	3431.24	8.91	21.35	0	0	506.84	0	0
MAHARASHTRA	2.16	139.15	5543.15	42.24	4.8	10.17	7.05	57.01	0	2.39
MANIPUR	1.55	0	3033.36	0	5.1	0	0	72.03	364	42.62
MEGHALAYA	0	0	0	0	0.14	0	0	0	0	0
MIZORAM	0	79.55	781.95	0	6.24	15.6	0	0.52	0	419.13
NAGALAND	0	0	3239	0	1.7	0	0	5	0	0
NEW DELHI	5.5	169.9	12598.47	164.18	271.53	3.35	46.8	44.52	0	192.06
ORISSA	0	0	25588.21	0	0.16	0	0	29.5	0	0
PUNJAB	0	0	206.78	55.77	729.91	0	0	392.66	0	0
RAJASTHAN	0	0	1564.34	53.86	33.08	0	0	452.04	0	0
SIKKIM	0	0	0.6	0	0	0	0	0	0	0
TAMIL NADU	0.12	103	272.43	0.98	5.13	1.03	0.01	0	0	19.79
TRIPURA	0	0	2525	0	0	0	0	0	67163	0
UTTAR PRADESH	1.41	0	8682.82	993.81	41.3	0	0	46.13	0	0
UTTARANCHAL	0	0	32.3	116.01	2.58	0	0	0	0	0
WEST BENGAL	0	0	16765.81	13.99	40.44	0	0	24.78	0	0
Total	14.68	654.03	1,08,299.72	2,280.48	1,370.87	30.15	53.99	1,766.37	143327	675.99

STATEWISE QUANTITY OF VARIOUS DRUGS SEZIED IN 2015

	AMPHETAMIN E (in kg)	COCAIN E (in kg)	GANJA (in kg)	HASHIS H (in kg)	HEROIN (in kg)	KETAMIN E (in kg)	MEPHEDRON E (in kg)	OPIUM (in kg)	OTHER PSYCHOTROPI C SUBSTANCES (in kg)	PHENSIDYL(n o. of bottles)	POPPY HUSK (in kg)	POPPY STRAW (in kg)	PSEUDOEPHED RINE (in kg)
ARUNACHAL PRADESH	0	0	894.24	0	1.23	0	0	8.78	0	0	0	0	0
ASSAM	0	0	1085.33	0	7.38	0	0	21.27	1	46197	0	0	0
BIHAR	0	0	14.37	0	1.12	0	0	1.97	0	31200	0	0	0
CHANDIGARH	0	0	53.4	10.76	0.8	0	0	39.1	0	0	11.5	13.91	0
CHHATTISGARH	0	0	6074.98	0	2.52	0	0	12.21	0	0	0	74.45	0
DADAR & NAGAR	0	0	18.66	0	0	0	0	0	0	0	0	0	0
GOA	0.07	0.24	107.12	293.79	87	0	0.06	0	0	0	0	0	0
GUJARAT	0	0	1867.42	13.89	0	0	0	2.75	26.86	0	0	322.24	0
HARYANA	0	0.23	473.11	727.98	155.92	0	0	184.85	0	0	5479.08	6154.43	0
HIMMACHAL PRADESH	0	0.01	0.84	406.27	0.64	0	0	4.12	0	0	2012.37	546.49	0
JAMMU & KASHMIR	0	1.44	114.03	155.45	72.07	0	0	2.11	0.11	0	267.33	3303.91	0
JHARKHAND	0	0	1203.53	0	3.63	0	0	46.6	0	0	0	1650	0
KARNATAKA	0	7.19	2472.75	15.19	3.22	24.8	0	8.55	0	0	0	0	0
KERALA	0	0.01	810.55	96.8	3.2	0	0	0.01	0	0	0	0	0
MADHYA PRADESH	0	0	5373.94	5.21	8.56	0	0	85.65	0	0	1501.2	15000.53	0
MAHARASHTRA	6.09	62.01	4147.08	31.78	235.61	43.7	142.31	271.75	0	0	0	0	0
MANIPUR	0.01	0	4745.23	0	4.18	0	0	39.1	7.27	0	0	0	0
MEGHALAYA	0	0	3.2	0	0	0	0	0	0	22514	0	0	0
MIZORAM	5	0	525.42	0	5.59	0	0	0.35	0	0	0	0	266
NAGALAND	0	0	6957	0	4.6	0	0	9.5	0	20	0	0	0
NEW DELHI	120.87	20.87	5389.87	421.48	98.47	140.84	1125.57	50.21	223.64	395	0	528.1	463.8
ORISSA	0	0	19219.77	0	0.02	0	0	0	0	0	0	0	0
PUNJAB	0	0	881.6	78.66	601.88	0	0	420.88	748.43	0	36052.42	0	0
RAJASTHAN	0	0.15	5066.25	35.56	45.39	0	0	409.98	0	0	0	51712.48	0
TAMIL NADU	2.98	3.7	0	2	0	2.28	0	0	0	0	0	0	0
TRIPURA	0	0	460.7	53	0.05	0	0	0	0	124608	0	0	0
UTTAR PRADESH	0	1.65	10516.49	899.24	20.34	0	0	15.32	298.4	0	0	2756.83	0
UTTARANCHAL	0	0	113.89	90.74	0.76	0	0	16.9	0	0	0	1120.11	0
WEST BENGAL	0	14.88	15785.88	12.93	50.79	0	0	34.79	0	20808	0	5938.85	0
Total	135.02	113.15	94,403.03	3,350.73	1,416.01	211.61	1,267.94	1,686.74	1,305.70	245742	45,323.89	89,122.33	729.8

STATE WISE QUANTITY OF VARIOUS DRUGS SEIZED IN 2016 (UPTO JUNE)

	AMPHETAMINE (in kg)	COCAINE (in kg)	EPHEDRINE (in kg)	GANJA (in kg)	HASHISH (in kg)	HEROIN (in kg)	KETAMINE (in kg)	OPIUM (in kg)	OTHER PSYCHOTROPIC SUBSTANCES (in kg)	PHENSIDYL (no. of bottles)	POPPY HUSK (in kg)	POPPY STRAW (in kg)	PSEUDO- EPHEDRINE (in kg)
ANDHRA PRADESH	0	0	0	1448.9	0	0	0	0	0	0	0	0	0
ARUNACHAL PRADESH	0	0	0	2100.97	0	0.07	0	0.17	0	0	0	0	0
ASSAM	0	0	0	1410.15	0	0.47	0	99.06	0	0	0	0	0
BIHAR	0	0	0	168.5	0	0	0	6.1	0	5200	0	116.2	0
CHANDIGARH	0	0	0	17.3	14.1	23.09	0	6.5	0	0	6.7	0	0
CHHATTISGARH	0	0	0	2219.44	0	0	0	2.9	0	0	0	0	0
GOA	0	0.14	0	1.49	5.72	0	0	0	0	0	0	0	0
GUJARAT	1364.2	0	0	1313.46	26.39	2.57	0	0	0	0	0	178.88	0
HARYANA	0	0	0	645.92	45.65	133.41	0	21.18	0	0	182.1	0	0
HIMMACHAL PRADESH	0	0	0	1.9	187.42	0.2	0	8.91	0	0	18.33	110.01	0
JAMMU & KASHMIR	0	0	0	36.13	52.7	4.51	3.6	0.6	0	0	0	943.9	0
JHARKHAND	0	0	0	455.06	0	0	0	14.55	0	0	0	885.77	0
KARNATAKA	0	1.32	20	781.44	0	1.69	0	0	0	0	0	0	0
KERALA	0	0	0	3378.63	7.28	0.48	0	0	12.78	0	0	0	0
MADHAYA PRADESH	0	0	0	976.73	0.48	5.55	0	27.37	0	0	377.8	5940.15	0
MAHARASHTRA	1.98	2.17	44500	437.03	48.07	3.71	0	3.38	0	0	0	0	3
MANIPUR	0	0	0	0	0	0	0	25	0	0	0	0	0
MIZORAM	0	0	0	47.94	0	1.69	0	3.15	0	0	0	0	0
NAGALAND	0	0	0	3319	0	0	0	3	0	0	0	0	0
NEW DELHI	0.17	2.57	291.82	4317.57	196.02	47.9	12.97	0.06	238.12	40150	0	0	40.74
ORISSA	0	0	0	6175.99	0	0.01	0	0	0	0	0	0	0
PUNJAB	0	0	0	130.05	59.86	97.78	0	104.64	98.73	0	12318.49	1.97	0
RAJASTHAN	0	0.02	0	1761.72	25.32	3.42	0	202.49	0	0	0	13608.45	0
TAMIL NADU	0	0	0	0	0	0	0	0	0	0	0	0	0
UTTAR PRADESH	0	0	0	2710.48	424.85	10.3	0	68.54	148.48	0	0	5360.38	0
UTTARANCHAL	0	0	0	203.6	37.28	0.7	0	5.62	0	0	0	177	0
WEST BENGAL	0	0.28	0	4356.85	12.99	13.58	0	59.94	0	159800	0	6695.64	0
Total	1,366.35	6.51	44,811.82	38,418.89	1,144.12	351.12	16.57	663.15	498.11	205150	12,903.41	34,018.34	43.74

CASES REPORTED(CR), CASES CHARGESHEETED(CS), CASES CONVICTED(CV), PERSONS ARRESTED(PAR), PERSONS CHARGESHEETED(PCS) AND PERSONS CONVICTED(PCV) UNDER NARCOTICS DRUGS AND PSYCOTROPIC SUBSTANCES ACT, 1985 DURING 2012-2014

SL	State/UT	2012						2013						2014					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	464	437	75	917	843	118	553	336	63	1112	883	93	391	232	18	781	495	32
2	Arunachal Pradesh	40	21	0	45	23	0	86	69	9	88	72	9	83	82	4	123	106	14
3	Assam	129	109	19	180	140	18	266	135	15	264	169	16	196	131	33	385	163	45
4	Bihar	366	480	35	646	735	41	354	329	70	496	540	102	347	371	34	484	483	55
5	Chhattisgarh	426	424	173	530	539	178	432	434	141	522	517	174	434	433	257	530	737	319
6	Goa	55	36	2	56	39	2	50	60	12	61	63	12	54	56	6	60	67	12
7	Gujarat	68	66	10	102	111	19	47	47	7	73	69	10	47	40	10	70	74	15
8	Haryana	935	884	475	1125	1148	541	1129	1081	523	1335	1296	622	1012	1040	529	1304	1257	659
9	Himachal Pradesh	513	459	110	639	612	143	531	501	80	611	645	105	644	624	59	811	777	88
10	Jammu & Kashmir	411	386	40	573	573	49	390	395	13	656	646	27	404	370	10	588	559	13
11	Jharkhand	122	106	50	226	213	112	127	98	42	237	212	86	78	91	28	169	117	28
12	Karnataka	225	199	17	298	314	28	290	259	25	450	413	29	284	272	19	496	448	21
13	Kerala	696	696	325	839	828	387	974	912	429	1197	1091	479	2239	2140	545	2689	2500	642
14	Madhya Pradesh	749	750	352	976	976	476	756	750	318	1027	1015	401	712	708	338	1012	1010	435
15	Maharashtra	1903	1766	749	4734	4461	2993	2714	2510	1057	5989	5873	3732	14622	10490	3506	16290	12574	4953
16	Manipur	69	29	22	88	40	22	109	103	37	190	104	37	124	79	24	133	84	24
17	Meghalaya	17	11	4	31	12	13	32	20	3	38	33	3	26	21	2	58	47	3
18	Mizoram	155	139	95	214	164	132	194	169	86	258	221	115	118	142	66	144	188	86
19	Nagaland	39	39	36	64	75	88	84	89	64	118	87	60	72	57	48	75	62	40
20	Odisha	226	137	26	351	339	35	364	283	15	751	709	19	353	298	34	700	586	52
21	Punjab	10220	6639	4003	11715	7759	4524	14654	10633	5476	16821	12293	5939	14483	11074	7209	17084	13483	8076
22	Rajasthan	1115	1071	341	1529	1537	576	943	921	434	1333	1364	514	823	814	546	1258	1286	787
23	Sikkim	3	3	4	3	3	4	10	10	8	10	10	8	3	3	6	3	3	6
24	Tamil Nadu	1402	1523	854	1682	1589	924	1511	1646	1107	1812	1926	994	1413	1220	838	1750	1677	1034
25	Telangana													197	209	27	399	294	45
26	Tripura	43	48	5	52	79	7	91	66	0	99	84	0	102	80	2	117	111	2
27	Uttar Pradesh	6755	6666	5114	6863	6778	5132	6039	5985	4486	6180	6090	4496	5742	5914	4725	5946	6138	4768
28	Uttarakhand	297	252	312	329	294	383	390	358	215	421	339	216	252	325	114	366	406	156
29	West Bengal	886	898	13	1175	1005	21	981	879	32	1141	1155	37	1158	1305	29	1663	1496	52
	TOTAL STATE(S)	28329	24274	13261	35982	31229	16966	34101	29078	14767	43290	37919	18335	46413	38621	19066	55488	47228	22462
30	A & N Islands	4	11	0	8	13	0	13	27	16	32	59	22	30	30	14	44	47	22
31	Chandigarh	68	100	63	75	109	64	101	55	49	122	71	55	137	94	97	139	98	112
32	D&N Haveli	0	0	0	0	0	0	3	3	0	3	3	0	1	0	0	2	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	2	1	0	4	1	0
34	Delhi UT	829	973	691	962	1077	838	442	486	425	551	571	525	322	264	227	402	315	286
35	Lakshadweep	11	3	0	20	6	0	7	11	3	7	20	10	17	6	10	29	12	11
36	Puducherry	6	5	0	8	15	0	1	5	1	3	7	1	1	0	0	1	0	0
	TOTAL UT(S)	918	1092	754	1073	1220	902	567	587	494	718	731	613	510	395	348	621	473	431
	TOTAL (ALL INDIA)	29247	25366	14015	37055	32449	17868	34668	29665	15261	44008	38650	18948	46923	39016	19414	56109	47701	22893

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/person of previous years also.

CASES REPORTED(CR), CASES CHARGESHEETED(CS), CASES CONVICTED(CV), PERSONS ARRESTED(PAR), PERSONS CHARGESHEETED(PCS) AND PERSONS CONVICTED(PCV) UNDER THE EXCISE ACT, 1944 DURING 2012-2014

SL	State/UT	2012						2013						2014					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	6914	4855	1791	6781	6378	1652	8345	4888	1575	9784	7671	2129	5904	2672	373	5754	3941	730
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	2	1	0	1	1	0
3	Assam	27	12	7	29	20	12	15	16	0	15	15	0	14	16	0	26	21	0
4	Bihar	2706	2592	232	3791	3483	459	3223	2688	231	3939	3595	272	3555	3380	128	4547	3900	206
5	Chhattisgarh	11743	11855	8533	12153	12195	7945	14698	14594	10429	14915	14875	9682	14263	14054	7941	14540	14400	8434
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
8	Haryana	17628	17547	26515	18727	18743	27149	20302	20304	17749	23182	23445	20118	13540	13346	12547	15615	15325	13651
9	Himachal Pradesh	2097	2101	1140	2215	2299	1234	737	1196	950	776	1246	999	1492	1390	903	1573	1468	919
10	Jammu & Kashmir	488	457	191	580	578	241	406	433	252	544	536	309	410	415	253	513	514	306
11	Jharkhand	329	279	90	498	634	138	294	311	86	551	555	168	598	512	45	605	634	55
12	Karnataka	2471	2647	382	3132	3492	634	3954	3777	901	4370	4144	985	3669	3578	1099	5376	5050	1326
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	42693	42630	41794	43793	43883	42532	50711	50705	45123	52030	52058	44385	51646	51479	52506	54342	54311	54378
15	Maharashtra	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	2	0	0	0	0	0	10	10	3	11	10	4
18	Mizoram	0	0	0	0	0	0	2	2	0	2	2	0	0	0	0	0	0	0
19	Nagaland	26	29	27	28	28	26	38	30	28	41	33	22	35	31	39	35	30	39
20	Odisha	9301	9058	397	9670	9639	425	11243	12149	391	11468	11436	397	15065	14603	746	16421	16365	783
21	Punjab	7753	6780	5825	8164	7390	6042	6568	5288	4506	7200	5750	4787	7761	4369	3686	8593	5318	4101
22	Rajasthan	12911	12817	13096	13454	13442	13635	12887	12681	12267	13363	13357	12431	13072	12924	11903	13754	13682	12685
23	Sikkim	104	86	9	104	104	9	106	79	28	120	108	28	35	59	0	35	59	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Telangana													6612	3497	1227	6097	6513	1770
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	33878	33900	25527	35469	35491	26081	32525	32417	25659	34223	34013	26108	37360	37255	23378	39986	39842	23790
28	Uttarakhand	2235	2198	2942	2483	2491	3393	2129	2138	1242	2262	2268	1487	2152	2107	2099	2314	2233	2166
29	West Bengal	2471	975	96	1927	1076	97	3097	947	37	2537	1105	45	4575	1166	42	4227	2026	53
	TOTAL STATE(S)	155775	150818	128594	162998	161366	131704	171282	164643	121454	181322	176212	124352	181770	166864	118918	194365	185643	125396
30	A & N Islands	2064	2209	2211	2089	2223	2230	1889	1769	1756	1913	1789	2153	1951	1811	3665	1966	1861	3765
31	Chandigarh	909	844	751	1048	1019	900	679	680	691	708	720	766	874	839	811	999	939	919
32	D&N Haveli	1	1	1	2	3	3	0	2	0	0	3	0	9	2	0	17	6	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	1779	1755	2671	2060	1986	3403	1894	1490	2631	2122	1828	3087	1408	1166	1000	1469	1250	1726
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	4753	4809	5634	5199	5231	6536	4462	3941	5078	4743	4340	6006	4242	3818	5476	4451	4056	6410
	TOTAL (ALL INDIA)	160528	155627	134228	168197	166597	138240	175744	168584	126532	186065	180552	130358	186012	170682	124394	198816	189699	131806

Source: Crime in India

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